



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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October 20, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. R.D. Polymers Private Limited	C-266, DDA Flats, Kalkaji, New Delhi 110019	14.00069 dated February 26, 1998	September 9, 2010
2.	M/s. Satvik Bars Private Limited	No. 107, 1 st Floor, South Ganesh Nagar, New Delhi-110092	B-14.02971 dated September 15, 2003	September 9, 2010
3.	M/s. R.S.Brothers Leasing & Investment Private Limited	Delhi Cold Storage Building, 15-New Subzi Mandi, Azadpur, Delhi - 110033	B-14.02068 dated January 11, 2001	September 9, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.